

THE ANCIENT AND HISTORICAL MONUMENTS AND  
ARCHÆOLOGICAL SITES AND REMAINS (DECLA-  
RATION OF NATIONAL IMPORTANCE) AMENDMENT  
ACT, 1953

(No. 3 OF 1954)

An Act to amend the Ancient and Historical Monuments and  
Archæological Sites and Remains (Declaration of National  
Importance) Act, 1951.

[2nd January, 1954]

**BE** it enacted by Parliament as follows:—

**1. Short title.**—This Act may be called the Ancient and Historical  
Monuments and Archæological Sites and Remains (Declaration of  
National Importance) Amendment Act, 1953.

**2. Amendment of Schedule, Act LXXI of 1951.**—In the schedule  
to the Ancient and Historical Monuments and Archæological Sites  
and Remains (Declaration of National Importance) Act, 1951,—

(1) below the words, figure and brackets '(See section 2)',  
the following *Explanatory Note* shall be inserted, namely:—

*“Explanatory Note.*—The entries in this Schedule are in-  
tended only to identify the ancient and historical monu-  
ments and archæological sites and remains referred to or  
specified therein and any clerical mistakes, patent errors  
or errors arising from any accidental slip or omission in the  
description of any such ancient and historical monuments  
or archæological sites and remains may at any time be  
corrected by the Central Government by notification in the  
Official Gazette.”;

(2) in Part I,—

(a) in item 1, the following shall be added at the end,  
namely:—

“except the following:—

Serial No.	Name of monument	Locality
ASSAM STATE		
<i>District Sadiya Frontier Tract</i>		
I.	The stone boundary pillar of the Ahom period	Sadiya.
BIHAR STATE		
<i>District Shahabad</i>		
I.	Arrah House	Arrah.

Serial No.	Name of monument	Locality
<b>BOMBAY STATE</b>		
<i>District Bijapur</i>		
1.	Inscriptions . . . . .	Almel.
2.	Do. . . . .	Indi.
3.	Do. . . . .	Tambe.
4.	Do. . . . .	Salotgi.
<i>District East Khandesh</i>		
5.	Old Fort . . . . .	Yawal.
<i>District Mehsana</i>		
6.	Old Vav or stepped well . . . . .	Modhira.
7.	Sun Temple . . . . .	Kheralu.
<i>District Poona</i>		
8.	Narayaneswar Mahadeo Temple . . . . .	Purandhar."
(b) in item II,—		
(i) for the words and letter 'Part B States' the words and letters 'Part A States and Part B States' shall be substituted;		
(ii) in the Table appended to that item,—		
(a) the following shall be inserted before the heading 'Hyderabad State':—		
"PART A STATES		
ANDHRA STATE		
<i>District Kurnool</i>		
1.	Umamahesvaraswami Temple . . . . .	Yaganti.
2.	Old Cave Temple . . . . .	Yaganti.
3.	Nandavaram Temple including the Sculpture of Subrahmanya . . . . .	Nandavaram.
<b>BIHAR STATE</b>		
<i>District Bhagalpur</i>		
1.	Patalpuri cave and land adjoining Bateswar cave on the Patharghata Hill . . . . .	Madhorampur.
<i>District Muzaffarpur</i>		
2.	Juma Mosque . . . . .	Hajipur.
<b>BOMBAY STATE</b>		
<i>District Baroda</i>		
1.	Gateway or Torana . . . . .	Karvan.

Serial No.	Name of monument	Locality
<i>District Kaira</i>		
2.	Jami Masjid . . . . .	Cambay.
<i>District Kolaba</i>		
3.	Buddhist cave . . . . .	Gomashi.
4.	Janjira Fort . . . . .	Rajpuri.
5.	Kasa Fort . . . . .	Murud.
6.	Khadsamla caves . . . . .	Nenavali.
7.	Thanala caves . . . . .	Nadsur.
8.	Tombs at Khokari Najik Ghumaj (Khokari Ghumaj)	Rajpuri.
<i>District Kolhapur</i>		
9.	Buddhist caves . . . . .	Pohala.
10.	Kopeswar temple . . . . .	Khidrapur.
11.	Panhala Fort . . . . .	Panhala.
	(a) Ambarkhana.	
	(b) Andra Vav.	
	(c) Dharma Kothi.	
	(d) Naikinicha Sajja.	
	(e) Teen Darwaja.	
	(f) Wagh Darwaja.	
	(g) Tatbandi together with bastions.	
<i>District Mehsana</i>		
12.	Jama Masjid . . . . .	Sidhpur.
<i>District North Satara</i>		
13.	Jhabareshwar Mahadeo Temple . . . . .	Phaltan.
MADHYA PRADESH STATE		
<i>District Bastar</i>		
1.	Ancient sculptures in Danteshwari temple . . . . .	Barsur.
2.	Ardhanariswara image . . . . .	Bhairam. Deo Gudi.
3.	Chandraditya temple . . . . .	Barsur.
4.	Danteswari Devi temple . . . . .	Dantewada.
5.	Ganesh Statues . . . . .	Barsur.
6.	Kamma Memorial or urasagatta post . . . . .	Dhilmili.
7.	Karli Mahadeo temple . . . . .	Sampur.
8.	Mahadeo temple . . . . .	Bastar.
9.	Mamabhanjaka temple . . . . .	Barsur.
10.	Narayan temple . . . . .	Narainpal.
<i>District Jabalpur</i>		
11.	Tapsimath . . . . .	Bilhari.

Serial No.	Name of monument	Locality
<b>MADRAS STATE</b>		
<i>District Chingleput</i>		
1.	Iravatesvara temple . . . . .	Big Kancheepuram.
<i>District Tanjore</i>		
2.	Airavatesvarar temple . . . . .	Chattram Darasuram.
<i>District Tiruchirappalli</i>		
3.	Prehistoric dolmens . . . . .	Peyal.
<b>ORISSA STATE</b>		
<i>District Cuttack</i>		
1.	Churangarh Fort locally known as Sarangarh, excluding the area acquired by the State Government . . . . .	Dadhapatna.
<i>District Mayurbhanj</i>		
2.	Khichingeswari temple . . . . .	Khiching.
<i>District Puri</i>		
3.	Chausath Yogini temple locally known as Mahamaya temple . . . . .	Hirapur.
4.	Churangarh Fort, excluding the area acquired by the State Government . . . . .	Churanga Bhalunka, Krishnanagar.
<b>WEST BENGAL STATE</b>		
<i>District Birbhum</i>		
1.	Navaratna temple . . . . .	Brahmanidhi."

(b) after the entries as aforesaid and before the heading 'Hyderabad State', the heading 'PART B STATES' shall be inserted.

(c) in the entries under the heading 'Hyderabad State' and under the sub-heading 'District Raichur' the following entries shall be added at the end, namely:—

19A. Rock edicts of Asoka on two hillocks, known as Gavimath and Palkigundu . . . . .	Kopbal
19B. Rock edicts of Asoka . . . . .	Maski'.

(d) in the entries under the heading 'Madhya Bharat State',—

(i) entry 33 shall be omitted;

(ii) for the sub-heading 'District Gwalior' after the entries under the sub-heading 'District Dhar' the sub-heading 'District Gird' shall be substituted;

(iii) after entry 97, under the sub-heading 'District Gird' as so amended, the following entries shall be inserted, namely:—

“97A. The following ancient and historical monuments in the Gwalior Fort—

(i) Badal Mahal or Hindola Gate . . . . .	Gwalior.
(ii) Chaturbhuj temple . . . . .	Do.
(iii) Ganesh Gate . . . . .	Do.
(iv) Gwalior or Alamgiri Gate. . . . .	Do.
(v) Lakshman Gate . . . . .	Do.
(vi) Mansingh's Palace . . . . .	Do.
(vii) Rock-cut Jain colossi . . . . .	Do.
(viii) Sas Bahu temples . . . . .	Do.
(ix) Teli ka Mandir . . . . .	Do.
(x) Urwahi Gate . . . . .	Do.

97B. Tomb of Abul Fazal.....Antri.”

(iv) the sub-heading 'District Gwalior' after entry 104 and the entries under that sub-heading shall be omitted;

(e) in the entries under the heading 'Mysore State' and after the entries under the sub-heading 'District Bangalore' and before the entries under 'District Chitaldrug' the following sub-heading and entry shall be inserted, namely:—

*'District Bellary*

8A. Parvati and Kartikeya temples . . . . . Kumaraswami betta,  
Sandur.

(f) in the entries under the heading 'Rajasthan State',—

(i) for entry 36, the following entry shall be substituted, namely:—

“36. Baoris old locally known as Hadi Rani Ka Kund..... Todaraisingh”;

(ii) for entry 39, the following entry shall be substituted, namely:—

“39. Laxmi Narainji's temple locally known as Gopinathji's temple ..... Todaraisingh”;

(g) in the entries under the heading 'Saurashtra State',—

(i) after entry 4, the following entry shall be inserted, namely:—

“4A. Darbargadh ..... Sihor.”;

(ii) entries 8, 10, 12, 14, 17, 20, 22, 23 and 24 shall be omitted;

(iii) after existing entry 15, the following entry shall be inserted, namely:—

‘15A. Old Parsvanath Temple . . . . . Miyani.’

Serial No.	Name	Locality
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(3) in Part II,—

(a) in item II for the words and letter 'Part B States', the words and letters 'Part A States and Part B States' shall be substituted;

(b) in the Table appended to the aforesaid item before the heading 'Hyderabad State', the following shall be inserted, namely:—

"PART A STATES"

BIHAR STATE

*District Bhagalpur*

- |    |   |                               |
|----|---|-------------------------------|
| 1. | Ancient site of Vikramasila Monastery . . . . . | Antichak, Madhorampur, Oriup. |
|----|---|-------------------------------|

BOMBAY STATE

*District Ahmednagar*

- |    |                            |        |
|----|----------------------------|--------|
| 1. | Jarasangh Nagari . . . . . | Jorve. |
|----|----------------------------|--------|

*District Amreli*

- |    |  |            |
|----|--|------------|
| 2. | Ancient site known as Gohilwad Timbo . . . . . | Amreli.    |
| 3. | Ancient site . . . . .                         | Venivadar. |

*District Baroda*

- |    |                        |         |
|----|------------------------|---------|
| 4. | Ancient site . . . . . | Karvan. |
|----|------------------------|---------|

*District Kolhapur*

- |    |                                      |           |
|----|--------------------------------------|-----------|
| 5. | Ancient site at Brahmapuri . . . . . | Kolhapur. |
|----|--------------------------------------|-----------|

MADHYA PRADESH STATE

*District Bastar*

- |    |   |               |
|----|---|---------------|
| 1. | Brick mound . . . . .                         | Gadh Dhanora. |
| 2. | Megalithic site containing Uraskals . . . . . | Gammewada.    |

*District Jabalpur*

- |    |  |        |
|----|--|--------|
| 3. | Ancient site known as Karnabel . . . . . | Tewar. |
|----|--|--------|

*District Sagar*

- |    |                        |                    |
|----|------------------------|--------------------|
| 4. | Ancient site . . . . . | Eran and Pahlepur. |
|----|------------------------|--------------------|

ORISSA STATE

*District Mayurbhanj*

- |    |                                 |            |
|----|---------------------------------|------------|
| 1. | Prehistoric sites . . . . .     | Baidyapur. |
| 2. | Do. . . . .                     | Kuchai.    |
| 3. | Do. . . . .                     | Kuliana.   |
| 4. | Ruins of ancient fort . . . . . | Haripur.   |

*The Ancient and Historical Monuments and  
Archaeological Sites and Remains (Declaration of  
National Importance) Amendment  
The Abducted persons (Recovery and Restoration)  
Amendment*

Serial No.	Name of Monument	Locality
	PUNJAB STATE District Ambala	
1.	Mound near College compound	Rupar.
	District Fullundur	
2.	Theh Gatti (Mound)	Nagar.
	WEST BENGAL STATE District Cooch-Bihar	
1.	Rajpat site	Khalisa Gosanimari.
2.	Taksal site	Do. "

(c) after the entries as aforesaid and before the heading 'Hyderabad State' the heading 'PART B STATES' shall be inserted;

(d) in the entries under the heading 'Saurashtra State' for entry 1, the following entry shall be substituted, namely:—

"1 Ancient mound. . . 1½ miles from the Brahma Kund at Sihor."

**THE ABDUCTED PERSONS (RECOVERY AND  
RESTORATION) AMENDMENT ACT, 1954**

No. 4 OF 1954

An Act further to amend the Abducted Persons (Recovery and  
Restoration) Act, 1949.

[27th February, 1954]

**BE** it enacted by Parliament as follows:—

**1. Short title.**—This Act may be called the Abducted Persons (Recovery and Restoration) Amendment Act, 1954.

**2. Amendment of section 1, Act LXV of 1949.**—In sub-section (3) of section 1 of the Abducted Persons (Recovery and Restoration) Act, 1949 (LXV of 1949), for the words and figures "28th day of February, 1954", the words and figures "31st day of May, 1955" shall be substituted.